

**BY SPEED POST / FAX / e-mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/477/A

From:- Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To  
**The Registrar General  
National Green Tribunal  
Faridkot House, Copernicus Marg  
New Delhi- 110 001**

Dated- Guwahati, the 28<sup>th</sup> January, 2016

Sub : **Nomination for the International Conference scheduled to be held at Vigyan Bhawan, New Delhi from 4<sup>th</sup> to 6<sup>th</sup> March, 2016.**

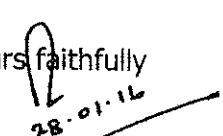
Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati, has been pleased to nominate **Hon'ble Mr. Justice Hrishikesh Roy, Judge, Gauhati High Court, Guwahati**, to attend the aforesaid International Conference, organized by United Nations Environment Programme (UNEP) in collaboration with the Ministry of Environment, Forests and Climate Change, the Ministry of Water Resources and the National Green Tribunal from **4<sup>th</sup> to 6<sup>th</sup> March, 2016 at the Vigyan Bhawan, New Delhi.**

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/478 - 486/A dated 28.01.2016

Copy forwarded for information and necessary action to:

1. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
2. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar (Judl.), Gauhati High Court, Guwahati.
4. Shri S.S.B. Singha, Joint Registrar (Admn-II), Gauhati High Court, Guwahati.

5. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
6. ✓ The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the letter in the official web site of the Gauhati High Court immediately.
7. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
8. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati, for favour of his Lordship's kind information.
9. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
28.01.26  
OSD & JOINT DIRECTOR (OFFICIATING)  
JUDICIAL ACADEMY, ASSAM